

ITEM NO.4

COURT NO.1

SECTION IIIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A. 3/2014 in Civil Appeal No. 7954/2012

M/S SITARAM ENERGY & LOGISTICS LTD.

Appellant(s)

VERSUS

ONGC LTD.& ORS.

Respondent(s)

(For early hearing and office report)

Date : 31/10/2014 This application was called on
for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE A.K. SIKRI

For Appellant(s) Mr. K.K.S. Guru, Sr. Adv.
Mr. Uday Gupta, Adv.
Ms. Shivani M Lal, Adv.
Mr. M.K. Tripathi, Adv.
Mr. R.C. Kaushik, Adv.

For Respondent(s) Ms. Sangeeta Bharti, Adv.
Mr. Krishanu Adhikary, Adv.
Mr. Subramonium Prasad, Adv.

Mr. Navnit Kumar, Adv.
for M/s Corporate Law Group, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Application for early hearing is rejected.

[Charanjeet Kaur]
Court Master

[Vinod Kulvi]
Asstt. Registrar